

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

No.HC.VII-238/2013/ 2934 /A

Dated Guwahati the 20th May, 2014.

In the interest of Administration, Sri Upakul Sarmah, Court Manager, District Court, Kamrup (M), Guwahati is transferred and posted as Court Manager in the Principal Seat of the Gauhati High Court, Guwahati, **with immediate effect.**

Sri Sarmah is directed to hand over his charge to the Sheristadar of the Office of the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join in the Registry of the Principal Seat of the Gauhati High Court, Guwahati and submit his joining report to the undersigned.

No.HC.VII-238/2013/ 2935 /A

Dated Guwahati the 20th May, 2014.

On transfer of Sri Upakul Sarmah, Smti. Pushpanjali Das, Court Manager, Principal Seat, Gauhati High Court, Guwahati has been transferred and posted as Court Manager in the District Court, Kamrup (M), Guwahati, **with immediate effect.**

Smti. Das is directed to proceed for joining in the post of Court Manager, in the establishment of District & Sessions Judge, Kamrup (M), Guwahati handing over her charge to Sri Upakul Sarmah (on his joining). Smti. Das is also directed to submit her joining report to the undersigned through the District & Sessions Judge, Kamrup (M), Guwahati.

By Order,
Sd/-M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.VII-238/2013/ 2936-52 /A, Dated Guwahati the 20th May, 2014.

Copy forwarded for information and necessary action to :

1. Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Registrar (Vigilance/Admn./Judicial), Gauhati High Court.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. District & Sessions Judge, Kamrup (M), Guwahati.
5. Joint Registrar (Admin-I/Judicial/Recruitment/PM&P/Vig.), Gauhati High Court, Guwahati.
6. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director, Judicial Academy, Assam.
7. Deputy Registrar (Finance), Gauhati High Court, Guwahati.
8. Treasury Officer, Kamrup, Guwahati.
- ✓ 9. Systems Analyst for uploading the Notification in the official website of the High Court, immediately
10. Administrative Officer (Judl.), Accounts/Appointment/Establishment Section, Gauhati High Court, Guwahati.
11. PS to Hon'ble Mr. Justice K. Sreedhar Rao, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
12. PS to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
13. Sri Upakul Sarmah, Court Manager, C/o District & Sessions Judge, Kamrup (M), Guwahati-1.
14. Smti. Pushpanjali Das, Court Manager, Gauhati High Court, Guwahati.
15. Court Officer No.1/2, Gauhati High Court, Guwahati.
16. Chief Security Officer, Gauhati High Court, Guwahati.
17. CA to the Registrar General, Gauhati High Court, Guwahati.
18. Order file.


REGISTRAR GENERAL
20.5.2014